

**LOK SABHA  
UNSTARRED QUESTION NO. 871  
TO BE ANSWERED ON 02<sup>ND</sup> DECEMBER, 2021**

**Rate Cut in Excise Duty of Diesel and Petrol**

†871. SHRI RATTAN LAL KATARIA:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the recent rate cut in excise duty of diesel and petrol has helped in order to minimize inflation;
- (b) if so, the details thereof;
- (c) whether the State Governments have also taken steps to cut VAT on diesel and petrol on the lines of Union Government; and
- (d) if so, the details thereof?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री  
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)**

(a) to (d): The Central Government reduced the Central Excise duty on petrol and diesel by Rs. 5 and Rs. 10 per liter respectively effective from 4<sup>th</sup> November, 2021. The measure was aimed to give a further fillip to the economy and to boost consumption and keep inflation low, thus helping the poor and middle classes.

Many States/UTs have also reduced the VAT on petrol and diesel subsequently. State/UT wise details are given as Annexure.

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Annexure referred to in reply to parts (a) to (d) of Lok Sabha Untarred Question No.871 asked by Shri Rattan Lal Kataria to be answered on 2<sup>nd</sup> December, 2021 regarding “Rate Cut in Excise duty of diesel and Petrol”.

| State                                    | Petrol   |  | Diesel   |  |
|--|--|--|--|--|
|  | Old Rate   | New Rate   | Old Rate   | New Rate   |
| Andaman & Nicobar Islands                | 6%   | 1%   | 6%   | 1%   |
| Arunachal Pradesh                        | 20.00%   | 14.50%   | 12.50%   | 7.00%  |
| Assam                                    | 32.66% or Rs.22.63 per litre whichever is higher as VAT minus Rebate of Rs.5 per Litre | 32.66% or Rs.22.63 per litre whichever is higher , Rebate of Rs.5 per Litre & Additional rebate of Rs. 5.3 per litre | 23.66% or Rs.17.45 per litre whichever is higher as VAT minus Rebate of Rs.5 per Litre | 23.66% or Rs.17.45 per litre whichever is higher , Rebate of Rs.5 per Litre & Additional rebate of Rs. 5.1 per litre |
| Bihar                                    | 26% or Rs 16.65/Litre whichever is higher (30% Surcharge on VAT as irrecoverable tax)  | 23.58% or Rs 16.65/Litre whichever is higher (30% Surcharge on VAT as irrecoverable tax)                             | 19% or Rs 12.33/Litre whichever is higher (30% Surcharge on VAT as irrecoverable tax)  | 16.37% or Rs 12.33/Litre whichever is higher (30% Surcharge on VAT as irrecoverable tax)                             |
| Chandigarh                               | Rs.10/KL cess +22.45% or Rs.12.58/Litre whichever is higher                            | Rs.10/KL cess +15.24% or Rs 12.42 per liter which ever is higher   | Rs.10/KL cess + 14.02% or Rs.7.63/Litre whichever is higher                            | Rs.10/KL cess + 6.66% or Rs5.07 per liter which ever is higher   |
| Chattisgarh                              | 25% VAT + Rs.2/litre VAT   | 24% VAT + Rs.2/litre VAT   | 25% VAT + Rs.1/litre VAT   | 23% VAT + Rs.1/litre VAT   |
| Dadra and Nagar Haveli and Daman and Diu | 20% VAT  | 12.75% VAT   | 20% VAT  | 13.50% VAT   |
| Goa                                      | 27% VAT + 0.5% Green cess  | 20% VAT + 0.5% Green cess  | 23% VAT + 0.5% Green cess  | 17% VAT + 0.5% Green cess  |
| Gujarat                                  | 20.1% VAT+ 4% Cess on Town Rate & VAT  | 13.7% VAT+ 4% Cess on Town Rate & VAT  | 20.2% VAT + 4 % Cess on Town Rate & VAT  | 14.9% VAT + 4 % Cess on Town Rate & VAT  |

| State            | Petrol   |   | Diesel  |  |
|------------------|--|---|---|--|
|                  | Old Rate   | New Rate  | Old Rate  | New Rate   |
| Haryana          | 25% or Rs.15.62/litre whichever is higher as VAT+5% additional tax on VAT                        | 18.20% or Rs.14.50/litre whichever is higher as VAT+5% additional tax on VAT  | 16.40% VAT or Rs.10.08/litre whichever is higher as VAT+5% additional tax on VAT        | 16% VAT or Rs.11.86/litre whichever is higher as VAT+5% additional tax on VAT  |
| Himachal Pradesh | 25% or Rs 15.50/Litre- whichever is higher   | 17.50% or Rs 13.50/Litre- whichever is higher   | 14% or Rs 9.00/Litre- whichever is higher   | 6% or Rs 4.40/Litre- whichever is higher   |
| Jammu & Kashmir  | 24% MST+ Rs.5/Litre employment cess, Reduction of Rs.0.50/Litre                                  | 24% MST+ Rs.2/Litre employment cess, Reduction of Rs.4.50/Litre   | 16% MST+ Rs.1.50/Litre employment cess  | 16% MST+ Rs.1.00/Litre employment cess, Reduction of Rs.6.50/Litre   |
| Karnataka        | 35% sales tax  | 25.92% sales tax  | 24% sales tax   | 14.34% sales tax   |
| Ladakh           | 24% MST+ Rs.5/Litre employment cess, Reduction of Rs.2.5/Litre                                   | 15% MST+ Rs.5/Litre employment cess, Reduction of Rs.2.5/Litre  | 16% MST+ Rs.1/Litre employment cess , Reduction of Rs.0.50/Litre                        | 6% MST+ Rs.1/Litre employment cess , Reduction of Rs.0.50/Litre  |
| Madhya Pradesh   | 33 % VAT + Rs.4.5/litre VAT+1% Cess  | 29 % VAT + Rs.2.5/litre VAT+1% Cess   | 23% VAT+ Rs.3/litre VAT+1% Cess   | 19% VAT+ Rs.1.50/litre VAT+1% Cess   |
| Manipur          | 32% VAT  | 25% VAT   | 18% VAT   | 13.50% VAT   |
| Meghalaya        | 20% or Rs15.00/Litre- whichever is higher (Rs.0.10/Litre pollution surcharge)                    | 13.50% or Rs11.00/Litre- whichever is higher (Rs.0.10/Litre pollution surcharge)  | 12% or Rs9.00/Litre- whichever is higher (Rs.0.10/Litre pollution surcharge)            | 5% or Rs 4.00/Litre- whichever is higher (Rs.0.10/Litre pollution surcharge)   |
| Mizoram          | 25% VAT  | 16.36% VAT  | 14.5% VAT   | 5.23% VAT  |
| Nagaland         | 25% VAT or Rs. 16.04/litre whichever is higher +5% surcharge + Rs.2.00/Litre as road maintenance | 25% VAT or Rs. 16.04/litre whichever is higher +5% surcharge + Rs.2.00/Litre as road maintenance cess minus rebate of Rs.5.50/Litre | 16.50% VAT or Rs. 10.51/litre whichever is higher +5% surcharge + Rs.2.00/Litre as road | 16.50% VAT or Rs. 10.51/litre whichever is higher +5% surcharge + Rs.2.00/Litre as road maintenance cess minus rebate of Rs.5.10/Litre |

| State         | Petrol  |  | Diesel  |   |
|---------------|---|--|---|---|
|               | Old Rate  | New Rate   | Old Rate  | New Rate  |
|               | cess  |  | maintenance<br>cess   |   |
| Odisha        | 32% VAT   | 28% VAT  | 28% VAT   | 24% VAT   |
| Puducherry    | 23% VAT   | 14.55% VAT   | 17.75% VAT  | 8.65% VAT   |
| Punjab        | Rs.2050/KL<br>(cess)+ Rs.0.10<br>per Litre<br>(Urban<br>Transport<br>Fund) + 0.25<br>per Litre<br>(Special<br>Infrastructure<br>Development<br>Fee)+24.79%<br>VAT+10%<br>additional tax<br>on VAT | Rs.2050/KL (cess)+<br>Rs.0.10 per Litre<br>(Urban Transport<br>Fund) + 0.25 per<br>Litre (Special<br>Infrastructure<br>Development<br>Fee)+13.77% VAT<br>plus 10% additional<br>tax or Rs.12.50/Litre<br>whichever is higher | Rs.1050/KL<br>(cess) +<br>Rs.0.10 per<br>Litre (Urban<br>Transport<br>Fund) +0.25<br>per Litre<br>(Special<br>Infrastructure<br>Development<br>Fee) + 15.94%<br>VAT+10%<br>additional tax<br>on VAT | Rs.1050/KL (cess) +<br>Rs.0.10 per Litre (Urban<br>Transport Fund) +0.25<br>per Litre (Special<br>Infrastructure<br>Development Fee) +<br>9.92% VAT plus 10%<br>additional tax and or<br>Rs.8.24/Litre whichever<br>is higher |
| Rajasthan     | 36% VAT+Rs<br>1500/KL road<br>development<br>cess   | 31.04% VAT+Rs<br>1500/KL road<br>development cess  | 26% VAT+<br>Rs.1750/KL<br>road<br>development<br>cess   | 19.30% VAT+<br>Rs.1750/KL road<br>development cess  |
| Sikkim        | 25.25% VAT+<br>Rs.3000/KL<br>cess   | 17.30% VAT+<br>Rs.3000/KL cess   | 14.75% VAT<br>+ Rs.2500/KL<br>cess  | 7% VAT + Rs.2500/KL<br>cess   |
| Tripura       | 25% VAT+ 3%<br>Tripura Road<br>Development<br>Cess  | 17.50% VAT+ 3%<br>Tripura Road<br>Development Cess   | 16.50% VAT+<br>3% Tripura<br>Road<br>Development<br>Cess  | 10.00% VAT+ 3%<br>Tripura Road<br>Development Cess  |
| Uttar Pradesh | 26.80% or Rs<br>18.74/Litre<br>whichever is<br>higher   | 19.36% or Rs<br>14.85/Litre<br>whichever is higher   | 17.48% or Rs<br>10.41/Litre<br>whichever is<br>higher   | 17.08% or Rs 10.41/Litre<br>whichever is higher   |
| Uttarakhand   | 25% or Rs 19<br>Per Ltr<br>whichever is<br>greater  | 16.97% or Rs 13.14<br>Per Ltr whichever is<br>greater  | 17.48% or Rs<br>Rs 10.41 Per<br>Ltr whichever<br>is greater   | 17.15% or Rs Rs 10.41<br>Per Ltr whichever is<br>greater  |